

a level crossing at the Ludlow Jute Mill Gate and a 1/4 Km. Road connecting the said gate and Chengail station under Kharagpur Division; and

(b) what is the time-limit of implementing such a decision?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) No proposal has been received from the State Government sponsoring a level crossing at km 28/30 between Chengail and Fuleswar Stations (on Howrah-Kharagpur Section). Only a representation was received by the Railway directly in June 1976.

(b) The proposal for such a level crossing is required to be sponsored by the State Government (Road Authority) together with an undertaking to bear the entire cost involved. As they have not so far sponsored the proposal, it is not possible to say at this stage, when the level crossing would be provided. There is already a level crossing at km 29/6 for use of public.

#### Recognition to Kampuchea

1219. SHRI P. K. KODIYAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the question of according diplomatic recognition to the People's Republic of Kampuchea headed by Heng Samrin has been examined by Government; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). The matter is under consideration of Government.

#### Sale of Bogus Railway Tickets

1220. SHRI TARIQ ANWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that cases regarding sale of false and bogus railway tickets and railway warrants by the railway employees working on certain Railways have come to the notice of Government;

(b) if so, the details thereof and the number of arrests of railway employees, if any, made in this connection during the last one year; and

(c) the steps taken by Government to check such cases in other railway divisions and to prevent their recurrence?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) Yes.

(b) The details of the cases during the last one year from 1st March, 1979 to 29th February, 1980 in which sale of false and bogus Railway Tickets and railway warrants by the railway employees came to the notice of the Zonal Railways are indicated below alongwith number of Railway employees arrested:—

(1) During a vigilance raid at Buxar station on 7th July, 1979, 5 second-class used railway tickets were recovered. Disciplinary proceedings have been instituted against the Assistant Booking Clerk.

(2) On 8th July, 1979 used railway tickets were recovered from booking counter of Patna Junction. GRP/Patna registered a No. 5 dated 8th July, 1979 under section 109, 120 (B), 420, 409, 467, 446 and 471, IPC.

(3) On 29th September, 1979 on information of an Asstt. Coaching Clerk, an outsider was caught at Surat Station while handing over

47 used Railway tickets to the clerk. Enquiries revealed that the used tickets had been obtained from a ticket collector of Bombay Central on payment of illegal gratification. On the next day the Ticket Collector was also caught accepting Rs. 20/- from the outsider. The Ticket Collector has been suspended and further necessary action will be taken after investigation.

(4) During two surprise checks, one by Commercial Officers of Danapur Division on 4th November 1979, and one surprise check by Railway Vigilance on 26th December 1979, at Patna station of Eastern Railway, used/spurious printed card tickets were found in the ticket tubes at the booking counters. CBI registered a regular case RC No. 24/79 on 28th December 1979 under section 120 (B), 420, 414 and 468 IPC and section 3 of Railway Property (Unlawful possession) Act and 5(2) read with 5(1) (c) and (d) of IPC Act. The CBI also recovered forged Railway warrants which were encashed from booking counters, in possession of railway employees. Three Railway Employees were arrested and sent to judicial custody and later on they were released on bail. The employees have been placed under suspension. Further investigation by CBI is in progress.

(5) On 17th February, 1980 during a raid by Eastern Railway Vigilance branch at Jamalpur booking office a large number of tickets were recovered from the booking counter. Case is under process for further action.

(6) In February 1980, cases of sale of false Railway tickets from Sadat Railway station of N.E. Railway to Dadar and Serampur came to N.E. Railway's notice. Assistant Station Master, Sadat station who was considered responsible, was transferred from Sadat and placed under suspension. Police authori-

ties were apprised but no Railway employee was arrested. Disciplinary action against the Railway employee is under process.

(7) Three complaints regarding resale of tickets by Railway staff were received by N. Railway vigilance. Investigation in one complaint did not reveal anything incriminating. Other two complaints are under examination.

(c) Frequent surprise checks at reservation and booking counters and on trains are made by the Vigilance Branch, and Ticket checking staff of the Commercial Branch to detect cases of irregular travel on bogus railway tickets, warrants etc. Special raids are also conducted by the Vigilance Organisations in association with anti-fraud squads of the Commercial Department and C.B.I., to check such malpractices.

#### **National Minimum Wage for Beedi Industry**

1221. SHRI B. BALANANDAN: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to take steps for introducing a national minimum wage for the beedi industry; and

(b) if so, when?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):  
(a) There is no such proposal.

(b) Does not arise in view of answer to (a) above.

#### **Upgradation of Posts in Railway Ministry**

1222. SHRI DAYA RAM SHAKYA: Will the Minister of RAILWAYS be pleased to refer to the reply given to the Unstarred Question No. 7729 on the 19th April, 1979 regarding